

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/ 398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1.) Shrawjith Shetty for
- AKS law associates

Petitioner

2. PARINA LALLA
FOR NDS LAW PARTNERS

R 2 - R10

3. Nishant C
Adlaw Partners

R1 & R11

ORDER

Counsel for Petitioner is present. Counsels for other Respondents are also present.
Counsel for Petitioner requested for adjournment. List it on 12/03/2018.

Member (T)

Member (J)